## Annexure-6

Annexate V														
	Name of the Corporate Debtor: DHANLAXMI ELECTRICALS PRIVATE LIMITED; Date of Commencement of CIRP: 06.12.2023; List of Creditors as on: 03.01.2024 (Version-2)													
	List of Operational Creditors (Employees)													
	Name of o. Authorised representative, if	Name of Employee	Date of Claim received		Details of Claims Admitted				Amount of	Amount of any mutual	Amount of Claim under	Amount of claim not		
SI No.			Date of receipt	Amount Claimed	Amount of claim	Natura of dains	aim Whether related party?	% of voting share in	contingent dues, that may be set of	Verification	admitted	Remarks, if any		
					admitted	Nature of claim		CoC	claim	dues, that may be set off	vernication	aumitted		
					NIL	NIL								

